NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 235/16	TP 88/17	Hearing	433(e) / 433(f)	Mahle Filter Systems (India) Pvt. Ltd. Vs Concur Marketing Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

VAISHALI SMAH 9,481034524 Petitiones

Counsel for petitioner is present. She requested time to comply the objections.

List it on 15.09.2017 finally.

MEMBER (J)

MEMBER (T)